

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 105(ND)2015
CA. NO.

CORAM:

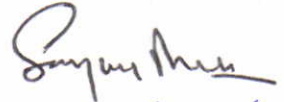
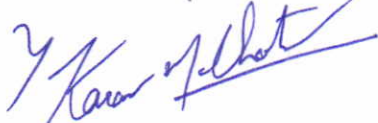
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016**

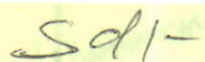
**NAME OF THE COMPANY: M/s. Sh. Anuj Batra & Anr. V/s. M/s. Frontier Home
Developers Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1)	SANJAY MISHRA	Adv.	Pet.	
2.	Mr. Karan Malhotra	, Adv.	Respondent	
3.	Mr. Sumey Singh	, Adv.		

ORDER

Learned counsel for the parties are present. Learned counsel have stated that the paid-up capital of the company in the matter under consideration is more than Rs. 50 lakhs. That being so, the matter shall be listed for consideration before Court no. 1.



(R. Varadharajan)
Member (Judicial)



(Maharaj Krishan Hanjura)
Member (Judicial)